

ished cooperation in the field of tourism with United States; and

(b) if so, the details of the Memorandum of Understand or agreement signed in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) and (b). In order to enhance the surroundings of important tourism heritage sites, Government of India and Government of USA have signed a Memorandum of Understanding on 18.5.1989. The memorandum speaks of collaboration of the two Governments in following areas:

- (a) General development planning for tourism and visitor services for cultural heritage sites at Sarnath and Bodhgaya.
- (b) Development of a historical park behind the Taj Mahal across river Yamuna.
- (c) Preparation of suitable courses for training of personnel in tourism related activities and also environmental education.

As regards the funding, each party is expected to cover its own expenses except when special financing is obtained for specific joint projects.

Modernisation of Air Traffic Control System at Delhi and Bombay Airports

222. SHRI BANWARI LAL PUROHIT: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to the state:

(a) whether Union Government have cleared the scheme to modernise the air traffic control system at Bombay and Delhi airports;

(b) if so, the total expenditure involved therein; and

(c) when the work on these projects likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) The proposal is under consideration of the Government.

(b) and (c). The estimated cost of the project is Rs. 294 crores. The work would start immediately after clearance of project by the Government.

Increase in Fares by Indian Airlines

223. CH. KHURSHID AHMED:
SHRI MOHD. MAHFOOZ ALI
KHAN:
SHRI KALI PRASAD PANDEY:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government have raised the Indian Airlines fares in addition to the 10 per cent inland travel tax;

(b) if so, the details thereof and the reasons therefor:

(c) the likely impact on the domestic patronage of the Indian Airlines and the foreign tourists visiting the country; and

(d) the estimated additional revenue likely to be earned as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a) Yes, Sir.

(b) The details of increase in fares with effect from the 9th of July, 1989 are as follows: